

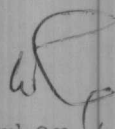
11-4-96

Hon'ble Mr. Justice B.C. Saksena, V.C.

Hon'ble Mr. S. Das Gupta, A.M.

The applicant had challenged the order dated 26-7-93 transferring him from Aligarh to Sikandara. The OA was registered on 21-10-93 and the interim order was passed on 16-12-1993, and the operation of the order of transfer was stayed.

2. In the CA the respondents have stated and also filed a copy of the order dated 11-2-1994 by which the said order of transfer has been cancelled. In view of the said, the contempt petition *has outlived its purpose* is already adjudicated and is accordingly dismissed. *The notices issued are discharged*


Member (A)


Vice Chairman

Dube/